Title: Papers laid on the Table of the House by Ministers/members.

MADAM CHAIRMAN: Now, Papers to be laid on the Table. Shri Anand Sharma.

...(Interruptions)

THE MINISTER OF COMMERCE AND INDUSTRY AND MINISTER OF TEXTILES (SHRI ANAND SHARMA): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council, Noida, for the year 2011-2012, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Carpet Export Promotion Council, Noida, for the year 2011-2012.

(Placed in Library, See No. LT 7488/15/12)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2011-2012.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2011-2012.

(Placed in Library, See No. LT 7489/15/12)

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2011-2012.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Trust, Paradip, for the year 2011-2012.

(Placed in Library, See No. LT 7490/15/12)

- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2011-2012.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2011-2012.

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust, Goa, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust, Goa, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Trust, Goa, for the year 2011-2012.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mormugao Port Trust, Goa, for the year 2011-2012.

(Placed in Library, See No. LT 7492/15/12)

- (5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust, Mangalore, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the New Mangalore Port Trust, Mangalore, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of New Mangalore Port Trust, Mangalore, for the year 2011-2012.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the New Mangalore Port Trust, Mangalore, for the year 2011-2012.

(Placed in Library, See No. LT 7493/15/12)

- (6) (i) A copy of the Annual Accounts (Hindi and English versions) of the Tariff Authority for Major Ports, Mumbai, for the year 2011-2012, together with Audit Report thereon.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tariff Authority for Major Ports, Mumbai, for the year 2011-2012.

(Placed in Library, See No. LT 7494/15/12)

## ...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): I beg to lay on the Table a copy of the Registration and Licensing of Industrial Undertakings (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 740(E) in Gazette of India dated 4<sup>th</sup> October, 2012 under sub-section (4) of Section 30 of the Industries (Development and Regulation) Act, 1951.

(Placed in Library, See No. LT 7495/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. S. JAGATHRAKSHAKAN): I beg to lay on the Table :-

| (1) A | copy of | f the  | Annual    | Report  | (Hindi    | and   | English | versions)  | of  | the   | Delhi  | Mumbai  | Industrial | Corridor | Development |
|-------|---------|--------|-----------|---------|-----------|-------|---------|------------|-----|-------|--------|---------|------------|----------|-------------|
|       | Corpora | tion L | imited, I | New Del | hi, for t | he ye | ar 2011 | -2012, alc | ngw | ith a | udited | Account | S.         |          |             |
|       |         |        |           |         |           |       |         |            |     |       |        |         |            |          |             |

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Mumbai Industrial Corridor Development Corporation Limited, New Delhi, for the year 2011-2012.

| (Placed in Library, See No. LT 7496/15/1 | .2 |
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...(Interruptions)